

**GOVERNMENT OF INDIA**  
**MINISTRY OF INFORMATION AND BROADCASTING**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1690**  
**(TO BE ANSWERED ON 13.02.2026)**

**CONTRACT WITH MEDIA PROFESSIONALS BY PRASAR BHARATI**

**1690. DR. V. SIVADASAN:**

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether Prasar Bharati/Doordarshan has entered into any contract with any media professionals for producing or anchoring a show on DD News at a specified annual remuneration, if so, the details of such contracts including the name of the individual/production entity, duration, value and key terms of the agreement;

(b) the criteria and process for selecting entities for such a contract, including whether competitive bidding was used and the guidelines followed for remuneration engagement; and

(c) whether there are any policy or guidelines governing the engagement of external media professionals on public broadcasting platforms, if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE FOR INFORMATION AND BROADCASTING AND  
PARLIAMENTARY AFFAIRS  
(DR. L. MURUGAN)**

(a) to (c): Contractual Engagement Policy, 2021 of Prasar Bharati provides for engagement of contractual personnel in DD News. DD News has also engaged the services of a few entities as per requirement after following due procedure.

Doordarshan hires artists and casual assignees for programme production/operations as per extant Doordarshan Rate Card available on <https://prasarbharati.gov.in/wp-content/uploads/2025/02/rate-card.pdf>.

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